

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

APPLICATION NO. 194 OF 2015 (SZ)

In the matter of

L. Venkataraman,
S/o Sundara Vadara Reddy,
No.18, Mettu Street,
Velur Village & Post,
Ponneri Taluk,
Tiruvallur District.



Vs

...Applicant

1. The Member Secretary,
Tamil Nadu Pollution Control Board,
100, Anna Salai,
Guindy, Chennai-32.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Arumbakkam 106.
3. The Assistant Environmental Engineer,
Tamil Nadu Pollution Control Board,
Golden Flats, Ambattur,
Chennai.
4. The Revenue Divisional Officer,
Ponneri,
Tiruvallur District.
5. The Tashildar,
Ponneri Taluk,
Ponneri.
Tiruvallur District.
6. N. Velmurugan,
S/o Late Shri Shanmuganadar,
No.42, Mettu Street,
Velur Village & Post,
Tiruvallur Taluk,
Tiruvallur District.
7. Mrs. V. Parameswari,
W/o Shri N. Velmurugan,
No. 42, Mettu Street,
Velur Village & Post,
Tiruvallur Taluk,
Tiruvallur District.

8. The Member Secretary,
Coastal Aqua Culture Authority of India,
12A, Bharathi Street,
Madipakkam, Chennai 600091

...Respondents

Counsel appearing for the applicant

Counsel appearing for the respondents

For respondent No. 1 to 3 ... M/s Rita Chandra Sekar
For respondent No. 4&5 ... M/s M.K. Subramanian
For respondent No. 6&7 ... M/s T.V. Vijayaragavan &
C.Sundaresan
For respondent No. 8 ... Mr. Vijay.

ORDER

Present

Hon'ble Shri Justice Dr. P. Jyothimani, Judicial Member
Hon'ble Shri P.S. Rao, Expert Member

9th August, 2017

Mr. L.G. Sahadevan, learned counsel originally appearing for the applicant submits that he has already handed over the papers to the applicant and he is not appearing. However, the applicant is not ready by engaging a new counsel. The applicant is also not present. The application is dismissed for non-prosecution.

.....,JM
(Justice Dr.P.Jyothimani)

.....,EM
(Shri P.S. Rao)